## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02,2018 AT 10.30 AM

ATTENDANCE-CUM-ORDER SHEET OF TE	TE REARING RELD ON 21.02.2018 AT 10.30 AM
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 117/7/HDB/2018
NAME OF THE GOMPANY	Lanco Teesta Hydro Power Ltd
NAME OF THE PETITIONER(S)	ICICI Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Teesta Hydro Power Ltd
UNDER SECTION	Sec 7 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
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None appears for the Petitioner.

Post the case on 28.03.2018.

Member (T)

Member (J)

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